

Minutes of the Meeting of the Commission held on 24.5.2011

Present:

- A. Shri Satyananda Mishra, Chief Information Commissioner
- B. Smt. Annapurna Dixit, Information Commissioner
- C. Shailesh Gandhi, Information Commissioner
- D. Smt. Deepak Sandhu, Information Commissioner
- E. Smt. Sushma Singh, Information Commissioner
- F. Secretary Shri B.B. Srivastava and other officers assisted the Commission.

Presentation by M/s Privasoft, USA on an end to end solution on RTI.

Mr. Phanendra Rao, from M/s Privasoft, USA, made a presentation regarding a module providing end to end solution on the Right to Information Act, 2005.

Agenda-1: Statement on the receipt/disposal of the cases during April, 2011.

Noted.

Agenda-2: Themes/subthemes for the Convention 2011 as approved by the Committee of the ICs.

Based on recommendations of the Committee of Information Commissioners, following three sub-themes were approved for deliberation during the forthcoming Convention of the Commission (12-13 October, 2011) :-

- *Transparency and accountability: with special reference to Public Private Partnership Projects.*
- *RTI Act: Potential & efficacy in curbing corruption and grievance redressal.*
- *RTI Act & exemption provisions.*

The Commission also decided to invite experts from Civil Society Organisations/Academics for chairing thematic discussions during the Convention.

Agenda:3 Statement on the Monthly expenditure of the Commission – for information.

Noted.

Supplementary items

The Commission desired that details of Interns along with personal staff and those working in the Registry of ICs/CIC, other than what has been provided by the Commission, should be presented every month in the First meeting of the Commission.

The Chief Information Commissioner informed the Commission that the Recruitment Rules for various cadres are still pending with the Government and in spite of the repeated efforts they have not been finalised so far. The Commission desired that one time exemption for regularizing the services of outsourced personnels viz Data Entry Operator etc, may be sought from the Government during finalization of RRs.

The Commission directed Mr. Paul, NIC to ensure that all the decisions of the Commission in HTML format should be placed on the website of the Commission, at the earliest.